

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/1639/2014
MA. 350/277/2019

Date of order: 04.09.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

GOPAL CHONDER
VS.
D/O INDIA POST

For the Applicant : Mr. K. Chakraborty, Counsel
Mr. P. Sanyal, Counsel

For the Respondents : Ms. M. Bhattacharyya, Counsel
Ms. D. Nag, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

1. Ld. Counsel for applicant submits that the applicant wants to withdraw the matter as he does not want to pursue the matter any further.

2. Accordingly, the OA is disposed of as withdrawn.

3. Letter dated 03.09.2019 seeking withdrawal is taken on record.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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